

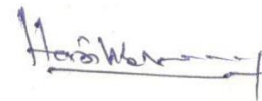
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GEETA REFINERY PRIVATE LIMITED (UNDER CIRP) OPERATING IN
REFINING OIL AT JALNA, MAHARASHTRA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Geeta Refinery Private Limited (under CIRP) CIN No: U51410MH1998PTC116338
2.	Address of the registered office (As per MCA Records)	Gut No 175, Rammurthi Village, Mantha Road, Jalna, Maharashtra - 431203.
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Jalna, Maharashtra
5.	Installed capacity of main products/ services	250 Metric Ton per day
6.	Quantity and value of main products/ services sold in last financial year	Quantity – 7143 Metric Ton Value – Rs. 13,729 lakhs
7.	Number of employees/ workmen	19
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request be sent to: bhoklay.hk@hotmail.com cirp.geetarefinery@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request be sent to : cirp.geetarefinery@gmail.com
10.	Last date for receipt of expression of interest	Wednesday, 03rd May, 2023
11.	Date of issue of provisional list of prospective resolution applicants	Saturday, 13rd May, 2023
12.	Last date for submission of objections to provisional list	Thursday, 18th May, 2023
13.	Process email id to submit EOI	cirp.geetarefinery@gmail.com

Date: 18th April, 2023
Place: Mumbai

For Geeta Refinery Private Limited



Hari Kishan Bhoklay
Reg. No: IBBI/IPA-003/IP-N00228/2019-2020/12696
Registered Address of the Resolution Professional: 905 E Raheja Residency
Off General A K Vaidya Marg Malad East Mumbai, Maharashtra – 400097